

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

B E F O R E T H E R E G I S T R A R P A N K A J B H A N D A R I

Criminal Appeal No(s). 1432/2012

KAMLAKAR

Appellant(s)

V E R S U S

STATE OF MAHARASHTRA

Respondent(s)

Date : 17/09/2014 This appeal was called on for hearing today.

For Appellant(s)

Mr. V.M. Vishnu, Adv.

Mr. R. C. Kohli, Adv.

For Respondent(s)

U P O N h e a r i n g t h e c o u n s e l t h e C o u r t m a d e t h e f o l l o w i n g
O R D E R

Despite time granted on 23.7.2014, respondent has not
filed additional documents.

Additional documents have been filed on behalf of the
appellant.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

(PANKAJ BHANDARI)
Registrar